## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASIMAY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.63/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/416/2016
NAME OF THE COMPANY	International Paper APPM Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVER GANESH	Advocali	gerasociales (60 guail 9495 968 289	Vineb

## Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## **ORDER**

Heard Mr. Vivek Ganesh, Learned Counsel for the Petitioner, Mr. T.Srujan Reddy, Learned Counsel for the Respondent. Respondent requested time to examine the case so the case is posted to 23.02.2018.

Member (Tech)

Member (Judl)

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